### LOK SABHA UNSTARRED QUESTION No.705 TO BE ANSWERED ON 28.04.2016

### **REVIVAL OF NTC MILLS**

#### 705. SHRI P. Kumar:

# Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether Government plans to revive some of the textile mills of the National Textile Corporation in the country;
- (b) if so, the details thereof including the funds allocated to each mill; and
- (c) the measures being taken to ensure the job security of the workers in these mills, fill up the vacancies and also to generate additional employment?

# उत्तर

## ANSWER

## वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार) MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): National Textile Corporation (NTC) has been implementing the Board for Industrial and Financial Reconstruction (BIFR) approved revival scheme Modified Scheme (MS) - 08. Under the revival scheme MS- 08, NTC has no mandate to revive the units closed under Industrial Dispute Act. At present, there is no proposal for revival of closed NTC mills.

(c): The workers in the mills of NTC are protected under the statutes and in the event of being declared surplus on account of workload settlement are readjusted in other mills of NTC or given Modified Voluntary Retirement Scheme (MVRS). Vacancies arising out of superannuation, etc. are filled up by the casual workers available in the mills. Generation of additional employment is linked to modernization and expansion of the existing capacity.

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